

PUNJAB VIDHAN SABHA SECRETARIAT

NOTIFICATION

20th May , 2022

No. 1-SLC/2022-23/ 21 Under Rule 240 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Hon'ble Speaker has been pleased to nominate on 17.05.2022 the following Members to serve on the Committee on Subordinate Legislation for the year 2022-23:-

- |     |                                 |        |
|-----|---------------------------------|--------|
| 1.  | Sh. Barinder Kumar Goyal Vakeel | Member |
| 2.  | S. Ajit Pal Singh Kohli         | Member |
| 3.  | Sh. Avtar Singh Junior          | Member |
| 4.  | S. Gurdev Singh Dev Mann        | Member |
| 5.  | Dr. Jasvir Singh Sandhu         | Member |
| 6.  | S. Karambir Singh               | Member |
| 7.  | S. Kulwant Singh                | Member |
| 8.  | S. Lakhvir Singh Rai            | Member |
| 9.  | Sh. Raman Arora                 | Member |
| 10. | S. Ranbir Singh                 | Member |
| 11. | Dr. Ravjot Singh                | Member |
| 12. | S. Vikramjit Singh Chaudhary    | Member |
| 13. | Advocate General, Punjab        | Member |

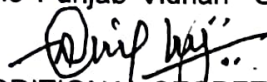
Under Rule 184(1) read with Rule 207 of the Rules ibid, the Hon'ble Speaker has appointed, Sh. Barinder Kumar Goyal Vakeel MLA as Chairman of the Committee.

DATED CHANDIGARH;  
20 May, 2022.

SURINDER PAL  
SECRETARY.

No. 1-SLC/2022-23/ 5711 Dated Chandigarh 20 May, 2022.

Copy forwarded to all Members of the Punjab Vidhan Sabha for information.

  
ADDITIONAL SECRETARY,  
FOR SECRETARY

P.T.O.

ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਸਕੱਤਰੇਤ  
ਅਧਿਸੂਚਨਾ

੨੦ ਮਈ, 2022

ਨੰ:1-ਐਸ.ਐਲ.ਸੀ./2022-23/21 ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਦੀ ਕਾਰਜ-ਵਿਧੀ ਅਤੇ ਕਾਰਜ ਸੰਚਾਲਣ ਨਿਯਮਾਵਲੀ ਦੇ ਨਿਯਮ 240 ਅਧੀਨ, ਨਿਮਨਲਿਖਤ ਮੈਂਬਰਾਂ ਨੂੰ ਮਾਨਯੋਗ ਸਪੀਕਰ ਸਾਹਿਬ ਦੁਆਰਾ ਸਾਲ 2022-23 ਲਈ ਅਧੀਨ ਵਿਧਾਨ ਕਮੇਟੀ ਵਿੱਚ ਕੰਮ ਕਰਨ ਲਈ ਮਿਤੀ 17.05.2022 ਨੂੰ ਨਾਮਜ਼ਦ ਕੀਤਾ ਗਿਆ ਹੈ:-

- |     |                              |       |
|-----|------------------------------|-------|
| 1.  | ਸ਼੍ਰੀ ਬਰਿੰਦਰ ਕੁਮਾਰ ਗੋਇਲ ਵਕੀਲ | ਮੈਂਬਰ |
| 2.  | ਸ. ਅਜੀਤ ਪਾਲ ਸਿੰਘ ਕੋਹਲੀ       | ਮੈਂਬਰ |
| 3.  | ਸ਼੍ਰੀ ਅਵਤਾਰ ਸਿੰਘ ਜੁਨੀਅਰ      | ਮੈਂਬਰ |
| 4.  | ਸ. ਗੁਰਦੇਵ ਸਿੰਘ ਦੇਵ ਮਾਨ       | ਮੈਂਬਰ |
| 5.  | ਡਾ. ਜਸਬੀਰ ਸਿੰਘ ਸੰਧੂ          | ਮੈਂਬਰ |
| 6.  | ਸ. ਕਰਮਬੀਰ ਸਿੰਘ               | ਮੈਂਬਰ |
| 7.  | ਸ. ਕੁਲਵੰਤ ਸਿੰਘ               | ਮੈਂਬਰ |
| 8.  | ਸ. ਲਖਵੀਰ ਸਿੰਘ ਰਾਏ            | ਮੈਂਬਰ |
| 9.  | ਸ਼੍ਰੀ ਰਮਨ ਅਰੋੜਾ              | ਮੈਂਬਰ |
| 10. | ਸ. ਰਣਬੀਰ ਸਿੰਘ                | ਮੈਂਬਰ |
| 11. | ਡਾ. ਰਵਜੋਤ ਸਿੰਘ               | ਮੈਂਬਰ |
| 12. | ਸ. ਬਿਕਰਮਜੀਤ ਸਿੰਘ ਚੌਧਰੀ       | ਮੈਂਬਰ |
| 13. | ਐਡਵੋਕੇਟ ਜਨਰਲ, ਪੰਜਾਬ          | ਮੈਂਬਰ |

ਨਿਯਮ 207 ਨਾਲ ਪੜ੍ਹੇ ਜਾਂਦੇ ਨਿਯਮ 184(1) ਅਧੀਨ, ਮਾਨਯੋਗ ਸਪੀਕਰ ਸਾਹਿਬ ਦੁਆਰਾ ਸ਼੍ਰੀ ਬਰਿੰਦਰ ਕੁਮਾਰ ਗੋਇਲ ਵਕੀਲ, ਐਮ.ਐਲ.ਏ. ਨੂੰ ਕਮੇਟੀ ਦੇ ਸਭਾਪਤੀ ਵਜੋਂ ਨਿਯੁਕਤ ਕੀਤਾ ਗਿਆ ਹੈ।

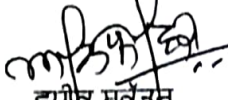
ਮਿਤੀ ਚੰਡੀਗੜ੍ਹ  
20 ਮਈ, 2022

ਸੁਰਿੰਦਰ ਪਾਲ,  
ਸਕੱਤਰ।

ਨੰ:1-ਐਸ.ਐਲ.ਸੀ./2022-23/5711 ਮਿਤੀ ਚੰਡੀਗੜ੍ਹ

20 ਮਈ, 2022

ਕਾਪੀ ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਦੇ ਸਮੂਹ ਮੈਂਬਰ ਸਾਹਿਬਾਨ ਨੂੰ ਸੂਚਨਾ ਲਈ ਭੇਜੀ ਜਾਂਦੀ ਹੈ।

  
ਵਪੀਕ ਸਕੱਤਰ  
ਵਾਸਤੇ ਸਕੱਤਰ।